

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 375(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequel Alloys and
Wires Pvt. LTd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None.

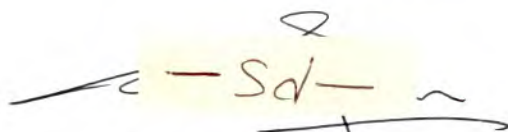
For the Respondent (s) : None.

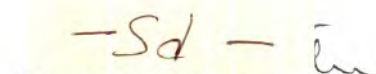
ORDER

Ld. Counsels for both the parties are present in court.

A request for adjournment is being made by the Ld. Counsel for the
Petitioner.

To come upon 4th October, 2017 for final arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)